

Central Administrative Tribunal, Principal Bench

Original Application No. 1971 of 1999

New Delhi, this the 5th day of July, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)
Hon'ble Mr. Kuldip Singh, Member (J)

1. Shri Jawahar Lal S/o Shri Ram Swaroop
R/o A-6, PWD Staff Quarters,
Chowk No.2, Sidhpora Kalan,
Delhi-52.
2. Shri Ami Chand S/o Shri Chandu Singh
R/o F-1/117, Nand Nagri (Sunder Nagri),
Delhi-93. Applicants

(By Advocate - Shri D.R. Gupta)

Versus

1. Union of India through
The Director General (Works),
C.P.W.D.,
Nirman Bhawan,
New Delhi.
2. The Executive Engineer,
PWD, Division No.15 (DA),
New Delhi. Respondents

(By Advocate - Shri Ajay Gupta)

O R D E R (ORAL)

By Hon'ble Mr. S.R. Adige, Vice Chairman(A)

1. We have heard applicants' counsel Shri D.R. Gupta and respondents' counsel Shri Ajay Gupta.
2. Shri D.R. Gupta states that applicants' grievances have been redressed to the extent that respondents have passed orders to pay them the salary of Enquiry Clerk but actual payment has still to be made.
3. We dispose of this OA with a direction to respondents to ensure that actual payments for the relevant period are made to the applicants within one

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month from the date of receipt of a copy of this order.

4. O.A. stands disposed of accordingly. No costs.

Kul
(Kuldeep Singh)

Member (J)

Adige
(S.R. Adige)
Vice Chairman (A)

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